GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION No. 4331 TO BE ANSWERED ON 13.12.2019

ANGANWADI KENDRAS

[†]4331.DR. DHAL SINGH BISEN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of Anganwadi Kendras including the number of Anganwadi Kendras having their own buildings, State-wise;
- (b) whether the department releases funds for constructing building of Anganwadi Kendras for those Kendras not having buildings and those having building in dilapidated condition;
- (c) if so, the details thereof;
- (d) if not, whether the department itself is likely to release funds for constructing building of Anganwadi Kendras; and
- (e) if so, by when and the amount of funds to be released and the time by which they are likely to be released?

ANSWER

MINISTER OF WOMEN AND CHILDDEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) State-wise number of Anganwadi Centres (AWCs) including the number of AWCs having their own buildings is at **Annexure-I.**
- (b) to (e) Under the revised scope of Anganwadi Services implemented from 01.12.2017, the Central assistance for construction of new Anganwadi Centre building in rural areas is available in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). The unit cost of construction of one Anganwadi Centre Building is Rs.7 lakh. Out of which, Rs.5 lakh is provided under MGNREGS. Remaining Rs.2 lakh are shared equally by the Ministry of Women & Child Development and the State Government. For improving the dilapidated condition of AWC buildings, Government of India provides funds for upgradation of AWC buildings @ Rs. 2.00 lakh per AWC building. State-wise funds released for construction and up-gradation of AWC buildings are at **Annexure-II & III**.

ANNEXURE REFERRED IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.4331 FOR 13.12.2019 REGARDING ANGANWADI KENDRAS ASKED BY DR. DHAL SINGH BISEN

State-wise number of operational AWCs, non-operational AWCs and AWCs having their own buildings

| S. No. | State/UTs | No. of operational AWCs | No. of AWCs for which data is available | AWCs running in Own Building |
|-----------|-------------------|-------------------------|---|------------------------------|
| 1 | Andhra Pradesh | 55607 | 55601 | 18502 |
| 2 | Arunachal Pradesh | 6225 | 6225 | 0 |
| 3 | Assam | 62153 | 61690 | 39319 |
| 4 | Bihar | 104090 | 99583 | 26097 |
| 5 | Chhattisgarh | 51301 | 51301 | 36840 |
| 6 | Goa | 1262 | 1262 | 141 |
| 7 | Gujarat | 53029 | 53029 | 44364 |
| 8 | Haryana | 25962 | 25962 | 8296 |
| 9 | Himachal Pradesh | 18925 | 18925 | 2028 |
| 10 | Jammu & Kashmir | 29599 | 29599 | 817 |
| 11 | Jharkhand | 38432 | 38412 | 21791 |
| 12 | Karnataka | 65911 | 65911 | 39037 |
| 13 | Kerala | 33244 | 33217 | 22723 |
| 14 | Madhya Pradesh | 97135 | 97135 | 32789 |
| 15 | Maharashtra | 110219 | 109604 | 51826 |
| 16 | Manipur | 11510 | 11510 | 1230 |
| 17 | Meghalaya | 5896 | 5896 | 2657 |
| 18 | Mizoram | 2244 | 2244 | 2215 |
| 19 | Nagaland | 3980 | 3980 | 150 |
| 20 | Odisha | 72587 | 70849 | 17518 |
| 21 | Punjab | 27289 | 27289 | 2098 |
| 22 | Rajasthan | 61974 | 61355 | 25780 |
| 23 | Sikkim | 1308 | 1308 | 882 |
| 24 | Telangana | 35634 | 35563 | 10570 |
| 25 | Tamil Nadu | 54439 | 54439 | 36407 |
| 26 | Tripura | 9911 | 9911 | 9349 |
| 27 | Uttar Pradesh | 187997 | 187997 | 28590 |
| 28 | Uttarakhand | 20067 | 19997 | 2815 |
| 29 | West Bengal | 116227 | 116113 | 54741 |
| 30 | A & N Islands | 720 | 719 | 186 |
| 31 | Chandigarh | 450 | 450 | 131 |
| 32 | Delhi | 10897 | 10752 | 35 |
| 33 | Dadra & N Haveli | 302 | 302 | 155 |
| 34 | Daman & Diu | 107 | 102 | 76 |
| 35 | Lakshadweep | 107 | 107 | 27 |
| 36 | Puducherry | 855 | 855 | 333 |
| | Total | 13,77,595 | 13,69,194 | 5,40,515 |

ANNEXURE -II

ANNEXURE REFERRED IN REPLY TO PART (b) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.4331 FOR 13.12.2019 REGARDING ANGANWADI KENDRAS ASKED BY DR. DHAL SINGH BISEN

State-wise funds released for up-gradation of Anganwadi Buildings under Anganwadi Services Scheme

(Rupees in lakhs)

| S. No | State/UTs | Funds Released During 2015-16 | Funds Released During 2017-18 | |
|-------|-------------------|-------------------------------|----------------------------------|--|
| 1. | Andhra Pradesh | 0 | 1152.00 | |
| 2. | Bihar | 0 | 744.00 | |
| 3. | Chhattisgarh | 0 | 720.00 | |
| 4. | Goa | 0 | 18.00 | |
| 5. | Gujarat | 2798.87 | 960.00 | |
| 6. | Haryana | 0 | 360.00 | |
| 7. | Himachal Pradesh | 276.00 | 504.00 | |
| 8. | Jharkhand | 0 | 960.00 | |
| 9. | Karnataka | 0 | 600.00 | |
| 10. | Kerala | 330.00 | 480.00 | |
| 11. | Madhya Pradesh | 0 | 960.00 | |
| 12. | Maharashtra | 0 | 840.00 | |
| 13. | Orissa | 0 | 1680.00 | |
| 14. | Punjab | 0 | 420.00 | |
| 15. | Rajasthan | 0 | 780.00 | |
| 16. | Tamil Nadu | 0 | 480.00 | |
| 17. | Telangana | 0 | 600.00 | |
| 18. | Uttar Pradesh | 4205.25 | 2640.00 | |
| 19. | Uttarakhand | 2531.25 | 518.40 | |
| 20. | West Bengal | 0 | 1560.00 | |
| 21. | Arunachal Pradesh | 0 | 1800.00 | |
| 22. | Manipur | 2025.00 | 1800.00 | |
| 23. | Meghalaya | 0 | 1800.00 | |
| 24. | Mizoram | 150.53 | 1080.00 | |
| 25. | Nagaland | 0 | 2318.40 | |
| 26. | Tripura | 846.68 | 0.00 | |
| | Total | 13163.58* | 25774.80 | |

^{*}includes partly for construction also

ANNEXURE-III

ANNEXURE REFERRED IN REPLY TO PART (b) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.4331 FOR 13.12.2019 REGARDING ANGANWADI KENDRAS ASKED BY DR. DHAL SINGH BISEN

State-wise number of unit approved and funds released for Construction of AWC buildings under Convergence with MGNREGS during 2015-16 and 2016-17

(Rupees in lakh)

| S. | | 2015-16 | | 2016-17 | |
|-----|------------------|----------|----------|----------|-----------|
| No. | State | Unit | Funds | Unit | Funds |
| | | Approved | Released | Approved | Released |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1 | ANDHRA PRADESH | 2628 | 3153.60 | 3928 | 4713.60 |
| 2 | BIHAR | - | - | 10335 | 12402.00 |
| 3 | CHHATTISGARH | 2000 | 2362.15 | 2000 | 2400.00 |
| 4 | GUJRAT | - | - | 431 | 517.20 |
| 5 | HARYANA | - | - | 647 | 776.40 |
| 6 | JHARKHAND | 4000 | 2400.00 | 5000 | 6000.00 |
| 7 | KARNATAKA | - | - | 2844 | 3412.80 |
| 8 | KERALA | - | - | 923 | 1107.60 |
| 9 | MADHYA PRADESH | 5000 | 6000.00 | 7000 | 8400.00 |
| 10 | MAHARASHTRA | 4908 | 2944.80 | 1720 | 2064.00 |
| 11 | ODISHA | 5000 | 3000.00 | 7270 | 8724.00 |
| 12 | PUNJAB | - | - | 1000 | 1200.00 |
| 13 | RAJASTHAN | 1385 | 831.00 | 2000 | 2400.00 |
| 14 | TAMIL NADU | - | - | 4303 | 5163.60 |
| 15 | TELANGANA | 1000 | 1200.00 | 1734 | 2080.80 |
| 16 | UTTAR PRADESH | 3020 | 1812.00 | 17859 | 21430.80 |
| 17 | WEST BENGAL | - | - | 6782 | 8138.40 |
| 18 | HIMACHAL PRADESH | - | - | 160 | 288.00 |
| 19 | JAMMU & KASHMIR | - | - | 863 | 1553.40 |
| 20 | UTTARAKHAND | - | - | 2583 | 4649.40 |
| 21 | ASSAM | 1000 | 900.00 | 1000 | 1800.00 |
| 22 | MEGHALAYA | - | - | 790 | 1422.00 |
| 23 | MIZORAM | - | - | 172 | 309.60 |
| 24 | SIKKIM | - | - | 103 | 185.40 |
| _ | Total | 29941 | 24603.55 | 81447 | 101139.00 |